

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P.(IB)-301(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

NAME OF THE PARTIES: - Shankar S Kishnani

V/s

**M/s. Marvedge Realtors Private
Limited**

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ashish Jha i/b Adv. Aashutosh Srivastava appeared for the Operational Creditor. Adv. Nupur Shah i/b Adv. Amir Arsiwala appeared for the Corporate Debtor. Counsel for the Corporate Debtor seeks time to file reply, time granted. Let the reply be filed within a period of three weeks by serving an advance copy of the reply to the counsel appearing for the Operational Creditor. List this matter on **12.10.2023.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)